



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 341 দিশপুৰ, বুধবাৰ, 11 মে', 2022, 21 বৈশাখ 1944 (শক)
No. 341 Dispur, Wednesday, 11th May, 2022, 21st Vaisakha, 1944 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT-: : LEGISLATIVE BRANCH

NOTIFICATION

The 11th May, 2022

No. LGL.17/2022/14.- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 9th May, 2022 is hereby published for general information.

ASSAM ACT NO. IX OF 2022

(Received the assent of the Governor on 9th May, 2022)

THE ASSAM CONTINGENCY FUND
(AUGMENTATION OF CORPUS) ACT, 2022

AN ACT

to augment the corpus of the Contingency Fund of the State of Assam.

Preamble

Whereas it is expedient to augment the corpus of the Contingency Fund of the State of Assam;

It is hereby enacted in the Seventy-third Year of the Republic of India, as follows:-

Short title, extent and commencement

1. (1) This Act may be called the Assam Contingency Fund (Augmentation of Corpus) Act, 2022.
- (2) It extends to the whole of the State of Assam.
- (3) It shall be deemed to have come into force on the 1st day of April, 2022.

Further payment to the Contingency Fund

2. There shall be paid by the State Government into the Contingency Fund of the State of Assam a further sum of one thousand eight hundred crores of rupees out of the revenues of the State of Assam for the financial year 2022-2023.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.

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